

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

RAJYA SABHA
UNSTARRED QUESTION NO. 659
TO BE ANSWERED ON 13th December, 2022

Price monitoring mechanism for medicines

659 Shri B. Parthasaradhi Reddy:

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether Government is aware that the availability of medicines at an affordable price is very crucial; and
(b) if so, whether Government has any special mechanism to monitor the prices of medicines?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS
(SHRI BHAGWANTH KHUBA)**

(a): Yes Sir.

(b): National Pharmaceutical Pricing Authority (NPPA) under the Department of Pharmaceuticals monitors the prices of scheduled as well as non-scheduled medicines under the Drugs Prices Control Order, 2013 (DPCO, 2013) and takes action against companies found overcharging the consumers based on the references received from Price Monitoring Resource Units (PMRUs) set up in the various States/UTs, the State Drugs Controllers; individuals; samples purchased from the open market; reports from market based data; and complaints reported through the grievance redressal websites, 'Pharma Jan Samadhan' and 'Centralized Public Grievance Redress and Monitoring System (CPGRAMS)'. To ensure that medicines are available to patients at the notified prices, NPPA works closely with State Drugs Controllers for enforcement activities.
